

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:40
ANSWERED ON:02.07.2009
COMMERCIAL PROJECTS ON RAILWAY LAND
Haque Shri Sk. Saidul

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have received proposals for utilisation of unused Railway land for commercial projects during the last three years;
- (b) if so, the details of the proposals; and
- (c) the action taken by the Railways thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H.MUNIYAPPA)

(a): Yes, Madam.

(b): M/s Infrastructure Leasing and Financial Services Limited (ILF&S) in November, 2006 proposed for development of railway properties as a Joint Venture (JV) partner with Railways on Public Private Partnership (PPP) basis and as a pilot project ILF&S proposed to develop vacant railway land at Bandra (East)/Mumbai.

(c): The proposal was not considered feasible since Ministry of Railways have set-up a Statutory body namely Rail Land Development Authority (RLDA) to undertake commercial development of railway land. Such commercial use may include development of residential or commercial complexes, depending upon market study and other factors.